

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

35) C.P. (IB)/861(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.11.2022.**

NAME OF THE PARTIES: Canara Bank
V/s
Rakesh Chaturvedi

UNDER SECTION 42 OF THE INSOLVENCY AND BANKRUPTCY CODE,
2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
14.12.2022.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

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